

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4126
ANSWERED ON:03.12.2010
ASSISTANCE FOR RECONSTRUCTION OF TRANSMISSION SYSTEM
Maharaj Shri Satpal

Will the Minister of POWER be pleased to state:

(a) whether the Union Government has provided any assistance to the State Government of Uttarakhand for the reconstruction of the transmission and distribution system destroyed in recent floods; and

(b) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) & (b) : The Ministry of Home Affairs deputed an Inter Ministerial Central Team vide letter No. 27-2/2010-NDM-I, dated 22nd September, 2010 to the State of Uttarakhand for making an on-the-spot assessment of damages caused by heavy rains, flash floods, landslides and cloud burst etc. during south west monsoon of 2010 in Uttarakhand and requirement of assistance as per existing items and norms of CRF/NCCF for the period 2005-10 circulated vide Ministry of Home Affairs letter No. 32-17/208-NDM-I, dated 31st July, 2009. The Inter- Ministerial Central Team was headed by Joint Secretary (Foreigners), MHA and included the team members from various Ministries including Ministry of Power. The Central team visited the state of Uttarakhand from 30-9-2010 to 2-10-2010 for on the spot assessment of the damages caused by flood.

The report of the Inter Ministerial Central Team has been submitted by the Team Leader to Inter Ministerial Group (IMG) and the Copy of the same has been forwarded by Ministry of Home Affairs vide letter No 27- 1/2010-NDM-I dated 2nd November 2010 to Ministry of Power. The extract of recommendation of Inter Ministerial Central Team to IMG on Power Sector is reproduced below (page 15 of the report):

5.9 Power Sector :

The State Government has reported that due to heavy rainfall, 1368.96 K.M. long HT/LT overhead electricity line was disrupted and 663 Nos. 11/04 KV substations were damaged. The state government has estimated an amount of Rs. 94.37 crores for restoration of damaged infrastructure, which according to them was immediate in nature. However, the NCCF norms stipulate that sectors such as Telecommunication and power (except immediate restoration of power supply), which generate their own revenues, and also undertake immediate repair/restoration works from their own funds/resources, are excluded. CRF/NCCF norms are very clear in this regard. The assistance is to be recommended for immediate restoration of power only. Therefore the team opines that 20% of the projection made by the State Government to be reasonable and within the norms i.e. Rs.18.87 crore under this sector considering the hilly terrain.'

The Report of the Inter Ministerial Central Team was discussed in the meeting of IMG held on 10th November 2010 at Ministry of Home Affairs, New Delhi.